

ITEM NO.58

COURT NO.15

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petitions for Special Leave to Appeal (Crl.) Nos. 3397-3398/2025

[Arising out of impugned final judgment and order dated 28-10-2024 in CRADB No. 136/2024 and 30-10-2024 in CRADB No. 136/2024 passed by the High Court of Judicature at Patna]

SUBHASH MISTRI & ORS.

PETITIONER(S)

VERSUS

STATE OF BIHAR & ANR.

RESPONDENT(S)

(FOR ADMISSION and IA No. 56712/2025 - EXEMPTION FROM FILING O.T.)

Date : 07-03-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. Mohd. Anas, Adv.
Mr. Akshay Bedi, Adv.
Mr. Ram Lal Roy, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable within six weeks.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)